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Samjetsabam Bimola Devi Vs Khoirom (O) Ibemcha Devi

Revision Petition (C.R.P. Art.227) No. 47 Of 2023, Miscellaneous Case [Revision Petition (C.R.P. Art.227)] No. 43 Of 2023

Court: Manipur High Court (Imphal)

Date of Decision: Nov. 4, 2024

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Advocate: Tayenjam Momo, Th. Modhu

Judgement